

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 643**

TO BE ANSWERED ON THE 06TH FEBRUARY, 2018/ MAGHA 17, 1939 (SAKA)

FAKE CURRENCY NOTES

643. SHRI RAYAPATI SAMBASIVA RAO:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the quantum of fake Indian Currency Notes seized since demonetisation, State/ UT-wise;

(b) the details of new method that have been put in place since demonetisation to ensure that fake notes are not generated and circulated; and

(c) the details of evidence which has come to light so far with regard to the role of Pakistan in manufacturing fake notes?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HANSRAJ GANGARAM AHIR)**

(a) & (b): As per the data available with National Crime Record Bureau (NCRB), Fake Indian Currency Notes (FICN) of face value of Rs. 21.54 crores have been seized by State/UTs Police from 09.11.2016 till 31.12.2017. A statement indicating the State/UT-wise quantum of seizures is enclosed as Annexure.

The Ministry of Home Affairs, Ministry of Finance, Reserve Bank of India, Security and Intelligence Agencies of the Centre and States are working in coordination to prevent the illegal activities related to FICN.

(c): Information received from security and intelligence agencies indicates that Pakistan has been involved in manufacturing and smuggling of FICN into India. However, as per the available information, no instance of seizure of Pakistan printed High Quality Fake Indian Currency Notes has come to notice post demonetization.

NATIONAL CRIME RECORDS BUREAU (MHA)

State/UT-wise and Denomination-wise Statement of Counterfeit Currency (Reported as Seized by SCRBx)

Periodical Report from : 09/11/2016 to : 31/12/2017* (after Demonitisation)

Annexed with Reply to Lok Sabha Unstarred Question No. 643 for answer on 06.02.2018.

S.No	State/UT	Denomination									Total Value (Rs.) (S)
		2000 (S)	1000 (S)	500 (S)	200 (S)	100 (S)	50 (S)	20 (S)	10 (S)	5 (S)	
1	A & N ISLANDS	0	0	0	0	0	0	0	0	0	0
2	ANDHRA PRADESH	550	105	8545	0	6386	33	0	0	0	6117750
3	ARUNACHAL PRADESH	3	0	0	0	0	0	0	0	0	6000
4	ASSAM	203	270	431	0	75	4	35	0	0	899900
5	BIHAR	1072	25	986	0	1994	126	0	0	0	2867700
6	CHANDIGARH	0	0	0	0	0	0	0	0	0	0
7	CHHATTISGARH	520	59	275	0	1116	50	0	0	0	1350600
8	D & N HAVELI	0	0	0	0	0	0	0	0	0	0
9	DAMAN & DIU	0	0	0	0	0	0	0	0	0	0
10	DELHI	2355	42111	39580	0	29812	590	1	9	0	69621810
11	GOA	37	12	1	0	0	0	0	0	0	86500
12	GUJARAT	6527	25856	26626	70	12264	880	77	60	0	53495540
13	HARYANA	26	49	54	0	770	9	0	0	0	205450
14	HIMACHAL PRADESH	194	2	0	0	0	0	0	0	0	390000
15	JAMMU & KASHMIR	213	0	178	0	0	0	0	0	0	515000
16	JHARKHAND	0	0	0	0	0	0	0	0	0	0
17	KARNATAKA	1932	1041	1722	0	329	84	92	97	0	5805910
18	KERALA	2939	336	13616	0	1446	31	4	4	0	13168270
19	LAKSHADWEEP	0	0	0	0	0	0	0	0	0	0
20	MADHYA PRADESH	729	0	632	0	6033	276	0	1	0	2391110
21	MAHARASHTRA	1271	971	3053	0	3983	110	0	0	0	5443300
22	MANIPUR	3	0	0	0	0	0	0	0	0	6000
23	MEGHALAYA	0	0	0	0	0	0	0	0	0	0
24	MIZORAM	5827	330	1513	0	0	0	0	0	0	12740500
25	NAGALAND	0	0	0	0	0	0	0	0	0	0
26	ORISSA	1	17	314	0	161	9	0	0	0	192550
27	PUDUCHERRY	0	10	4	0	8	0	0	0	0	12800
28	PUNJAB	2086	0	1084	0	3283	136	0	0	0	5049100
29	RAJASTHAN	218	179	418	0	1515	9	0	0	40	976150
30	SIKKIM	0	0	0	0	0	0	0	0	0	0
31	TAMIL NADU	1826	264	298	0	6173	7	0	0	0	4682650
32	TELANGANA	2317	321	1318	0	1575	286	117	81	0	5788950
33	TRIPURA	0	0	7	0	0	0	0	0	0	3500
34	UTTAR PRADESH	5243	2079	2410	0	4124	168	17	21	6	14191380
35	UTTARAKHAND	122	0	122	0	52	70	40	0	0	314500
36	WEST BENGAL	3390	118	4300	0	280	532	0	1	0	9102610
Total:		39604	74155	107487	70	81379	3410	383	274	46	215425530

Note:

S: Seized by States/UT Police (SCRBx) and other Agencies and entered online in FICN software.

0: Indicates NIL Data/not entered by users.